

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 493 of 2019**

**IN THE MATTER OF:**

**Bhaaskaran Rangarajan**

**....Appellant**

**Vs.**

**Info Drive Software Ltd.**

**....Respondent**

**Present:**

**For Appellant:           Mr. Jayant Mehta, Ms. Sanjana Saody and Mr. Sanyat  
Lodha, Advocates**

**For Respondent:**

**ORDER**

**30.07.2019:**       Due to paucity of time this matter could not be taken up.  
Post this appeal on **01<sup>st</sup> August, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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